

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 164 OF 2015 & IA No. 264 OF 2015**  
**&**  
**APPEAL No. 165 OF 2015 & IA No. 267 OF 2015**

**Dated: 25<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015**

**In the matter of:**

**BSES Rajdhani Power Ltd. .... Appellant (s)  
Vs.  
Delhi Electricity Regulatory Commission .... Respondent (s)**

**APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015**

**In the matter of:**

**BSES Yamuna Power Ltd. .... Appellant (s)  
Vs.  
Delhi Electricity Regulatory Commission .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malvika Prasad**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava**

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **20.12.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**